

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 333**

**TO BE ANSWERED ON THE 05<sup>TH</sup> FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)**

**WOMEN SECURITY UNDER MODERNIZATION OF POLICE**

**333. DR. KIRIT P. SOLANKI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the salient features of the Modernization of State Police Forces Scheme and the current status of its implementation in the country;**

**(b) whether it is true that the scheme includes special provisions for enhancing women's security and if so, the details thereof;**

**(c) the total amount of funds allocated under the scheme, State/UT-wise; and**

**(d) the incentives provided to the State Governments, to ensure a comprehensive implementation of the scheme across the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): The Government of India has, on 27.09.2017, approved implementation of the sub-scheme of "Assistance to States for Modernisation of Police", which is the erstwhile scheme of Modernisation of State Police Forces. This is one of the sub-schemes of umbrella scheme of "Modernisation of Police Forces(MPF)". Salient features of this sub-scheme are given below:**

- **Central assistance will continue to be provided to the State Governments for weapons, megacity policing and equipment for Forensics, Information Technology, Communication, Training, etc. However, the scheme has been modified so as to facilitate targeted interventions and ‘mobility’ and ‘construction of police infrastructure including housing’ is now allowed in case of Jammu & Kashmir, insurgency affected North Eastern(NE) States and Left Wing Extremism(LWE) affected Districts.**
  - **Three Himalayan States, namely, Jammu & Kashmir, Uttarakhand and Himachal Pradesh and 8 North Eastern States including Sikkim are eligible to receive financial assistance on 90:10 Centre:State sharing basis. The remaining States are eligible for financial assistance on 60:40 Centre: State sharing basis.**
  - **Approved central outlay is Rs. 7,380 crore for the 3 years’ period from 2017-18 to 2019-20.**
- (b): Since ‘Police’ is a State subject, the State Governments formulate their State Action Plans as per their strategic priorities and requirements and they may include various equipments and projects related to women’s safety.**

**(c): State-wise details of funds allocated and released under the Scheme of Assistance to States for Modernisation of Police (erstwhile Modernisation of Police Forces Scheme) during each of the last three years and the current year i.e. 2018-19 is at Annexure.**

**(d): States are encouraged to utilize the funds released under the scheme on time. If utilization certificates in respect of the amount released till the year previous to the last financial year, is not received by 31<sup>st</sup> December of the current financial year from a State or States, then the remaining allocated amount of such State(s) is pooled and released to better performing States, who have no pending/overdue Utilization Certificates.**

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State-wise details of funds allocated and released under the sub-scheme of 'Assistance to States for Modernisation of Police' (erstwhile Modernisation of Police Forces Scheme) during each of the last three years and the current year i.e. 2018-19.

S.No	Name of State	2015-16		2016-17		2017-18		2018-19 Allocation	Release as on 01.02.2019
		Allocation	Released	Allocation	Released	Allocation	Released		
1.	Andhra Pradesh	22.68	32.56	22.68	41.1	29.87	31.62	26.48	26.84
2.	Arunachal Pradesh	3.64	3.05	3.64	2.69	4.79	3.42	4.25	0.59
3.	Assam	24.47 + 59.30*	3.29 + 59.30*	24.47	4.68	32.23	5.48	28.57	3.95
4.	Bihar	25.62	26.57	25.62	19.15	33.73	5.73	29.90	10.99
5.	Chhattisgarh	9.01	14.24	9.01	1.73	11.87	2.02	10.52	7.81
6.	Goa	0.95	0.13	0.95	0.18	1.25	0.21	1.11	0.15
7.	Gujarat	23.72	23.75	23.72	43.22	31.24	33.05	27.69	28.72
8.	Haryana	10.64	14.74	10.64	19.29	14.01	14.04	12.43	12.33
9.	Himachal Pradesh	3.25	0.44	4.88	5.58	4.28	4.09	3.79	0.52
10.	Jammu & Kashmir	37.00	35.88	37.00	34.54	48.73	48.00	43.19	30.53
11.	Jharkhand	8.54	22.44	8.54	1.64	11.24	1.91	9.97	9.12
12.	Karnataka	35.58	39.45	35.58	72.04	46.85	17.12	41.53	5.73
13.	Kerala	14.94	2.01	14.94	11.09	19.68	16.12	17.44	13.24
14.	Madhya Pradesh	25.14	26.8	25.14	21.86	33.11	30.47	29.34	30.28
15.	Maharashtra	43.69	50.88	43.69	12.8	57.54	9.78	51.00	3.23
16.	Manipur	8.85	7.79	8.85	8.37	11.66	1.98	10.34	5.48
17.	Meghalaya	3.48 + 7.81*	0.47 + 7.81*	3.48	0.67	4.58	2.60	4.07	3.38
18.	Mizoram	4.43	5.41	4.43	8.12	5.83	6.17	5.16	5.23
19.	Nagaland	9.96	13.78	9.96	18.05	13.12	13.88	11.63	11.79
20.	Odisha	14.47	19.46	14.47	26.22	19.05	19.87	16.89	17.12
21.	Punjab	15.23	20.67	15.23	27.6	20.05	20.07	17.77	18.00
22.	Rajasthan	28.99	34.18	28.99	34.54	38.17	40.38	33.83	34.29
23.	Sikkim	1.64	0.22	1.64	1.96	2.17	2.39	1.92	0.12
24.	Tamil Nadu	32.31	63.9	32.31	89.24	42.54	15.54	37.70	38.21
25.	Tripura	7.28	7.00	7.28	1.4	9.58	1.63	8.49	1.13
26.	Telangana	16.22	16.32	16.22	29.4	21.35	22.60	18.93	44.94
27.	Uttar Pradesh	58.59	69.99	58.59	35.8	77.16	28.20	68.39	69.32
28.	Uttarakhand	3.12	3.74	4.68	8.53	4.11	4.35	3.64	3.60
29.	West Bengal	26.80	35.52	26.80	12.31	35.3	48.94	31.28	42.36
	<b>Total</b>	<b>520.25</b> <b>+ 67.11*</b>	<b>661.79</b>	<b>523.43</b>	<b>593.80</b>	<b>685.09</b>	<b>451.66</b>	<b>607.25</b>	<b>479.00</b>
	Contingency Reserve ^	29.75		29.75		38.45		38.45	
	Mega City ^ Policing	45.00		41.82		45.00		45.00	
	PMU**+ BDL pending proposal		0.32		0.22	0.45	0.09	1.40	
	10% for Police Reform							76.90	
	<b>G/Total</b>	<b>662.11</b>	<b>662.11</b>	<b>595.00</b>	<b>594.02</b>	<b>769.00 (RE 452.10)</b>	<b>451.75</b>	<b>769.00</b>	

\* Release of Funds for South Asian Games. \*\*Programme Management Unit. ^ Release of these funds shown against relevant State.

**Note:** The figures of allocation and release include funds released to Ordnance Factory Board (OFB) for supply of weaponry to the states. Releases have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives.

